

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.2740/2017

New Delhi, this the 13th day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Praveen Bhargava, Aged 59 years,
S/o. Late R. S. Bhargava,
Chief Engineer, Delhi Jal Board,
Varunalaya, Jhandewalan,
New Delhi.

...Applicant

(By Advocate : Mr. A. K. Behera)

Versus

1. Chief Secretary, Govt. of NCT,
Sachivalaya, IP Extension,
New Delhi.
2. Principal Secretary,
Department of Urban Development,
Govt. of NCT,
Sachivalaya, I.P. Extension, New Delhi.
3. Sri Keshav Chandra,
Chief Executive Officer,
Delhi Jal Board, Varunalaya,
Jhandewalan Extension, New Delhi.
4. Sri R. S. Negi,
Member (Dr.) Delhi Jal Board,
Varunalaya,
Jhandewalan Extension, New Delhi.
5. Govt. of NCT of Delhi
Through Chief Secretary,
Sachivalaya, I.P. Extension, New Delhi.
6. Delhi Jal Board,
Through its Chief Executive Officer,
Varunalaya,
Jhandewalan Extension,
New Delhi.

(By Advocate : Mr. Rajeev Kumar)

O R D E R (O R A L)

K. N. Shrivastava, Member (A) :

During the pendency of the O.A, the applicant has retired from service. In view of this development, this O.A has become infructuous.

The O.A is dismissed accordingly as infructuous.

(K. N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Member (J)

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